

GOVERNMENT OF INDIA
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 517
TO BE ANSWERED ON 06.02.2023

SKILL DEVELOPMENT IN DRONE SECTOR

517: SHRI VENKATESH NETHABORLAKUNTA: DR. G. RANJITH REDDY:
SHRIMATI KAVITHA MALOTHU:

Will the Minister of Skill Development and Entrepreneurship be pleased to state:

- (a) whether there is significant growth and innovation in drone sector in the country;
- (b) if so, whether the Government is providing skill development in drone sector, regarding its installation, operation, maintenance, service, etc., of drones in the country;
- (c) if so, details thereof;
- (d) whether it is true that the Government has given permission to some Industrial Training Institutes (ITIs) to start short-term courses on drone;
- (e) if so, whether it is also true that the Government has not given permission for any ITIs in Telangana for short-term courses on drone; and
- (f) if so, the reasons therefor and the steps being taken for giving permission for ITIs in Telangana to start courses?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

- (a) Yes Sir. There is significant growth in drone sector in the country.
- (b) Ministry of Skill Development and Entrepreneurship is running six short-term skilling courses in drone sector, including "Drone Service Technician" and "Drone Manufacturing and Assembly" to meet the requirement of skilled manpower in drone sector.
- (c) Detail of the courses is attached at Annexure-1.

(d) Yes, The Directorate General of Training under the Ministry of Skill Development and Entrepreneurship has given affiliation to 116 ITIs across the country for conducting short-term courses on "Drone Service Technician" and "Drone Manufacturing and Assembly".The details are attached at Annexure 2.

(e)& (f) The Directorate General of Training (DGT) has not given affiliation to any ITI in Telangana state for running short-term drone courses, as no proposal(s) has been received from State Skill Development & Entrepreneurship Committee (SSDEC), Telangana. The administration of Industrial Training Institutes (ITIs) including start of new courses in ITIs is State/UT subject matter. Whenever such proposals are received from State Directorates, they are examined and decision is taken on affiliation proposal as per the affiliation standards and norms and granted affiliation.

Annexure-1

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 517 to be answered on 06.02.2023.

The Short-Term Drone Courses approved under MSDE:

Sl. No.	Name of the Course	Duration
1	Drone Developer (Software)	510 Hrs
2	Drone Manufacturing and Assembly Technician	390 Hrs
3	Drone Monitoring and Maintenance Associate	390 Hrs
4	Drone Operator- Multi Rotor	390 Hrs
5	Drone Service Technician	400 Hrs
6	Kisan Drone Operator	390 Hrs

Annexure-2

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 517 to be answered on 06.02.2023.

The Short-Term Drone Course affiliation given from session 2022 as on date:

Sl. No	Name of the State/UT	No. of ITIs
1	Assam	02
2	Arunachal Pradesh	05
3	Andhra Pradesh	10
4	Bihar	30
5	Chandigarh	01
6	Gujarat	20
7	Himachal Pradesh	09
8	Maharashtra	12
9	Manipur	01
10	Punjab	05
11	Uttarakhand	06
12	Uttar Pradesh	15
	Total	116
